HARYANA VIDHAN SABHA

Starred Question

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Tuesday, the 5th March, 2013.

Cases of Murder Suicide, Rape etc.

*1278. SH. SAMPAT SINGH, M.L.A.: Will the Chief Minister be pleased to state:-

- a) the total number of cases of murder, suicide, rape, bail jumping, running away from the custody of Jail or Police, kidnapping with ransom, corruption, dacoity, theft, robbery in general and particularly in Banks, fake currency and other economic crimes that have been registered in Haryana in the Calendar Year 2010, 2011, 2012 and till today;
- b) the number of cases of run away couples in which courts have ordered their security; and
- c) the total number of proclaimed offenders in the state who are still out of the hands of law?

Chandigarh: The 27th February, 2013 SUMIT KUMAR, Secretary, Haryana Vidhan Sabha